

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**RAJYA SABHA  
UNSTARRED QUESTION NO - 272  
ANSWERED ON THURSDAY, THE 8<sup>TH</sup> DECEMBER, 2022  
NYAYA MITRA SCHEME**

**272. SHRIMATI KANTA KARDAM:**

**Will the Minister of LAW AND JUSTICE be pleased to state: -**

- a) whether Government has launched Nyaya Mitra Scheme to assist the district judiciary in reducing the number of pending cases in several States of the country, if so, the details thereof;
- b) the States where it has been implemented so far; and
- c) whether the aims and objectives of the scheme have been achieved, if so, the State/UT wise details of the number of cases disposed of thereunder?

**ANSWER**

**THE MINISTER OF LAW & JUSTICE**

**(SHRI KIREN RIJJU)**

(a) to (c) Yes, Sir. Nyaya Mitra (NM) aims to facilitate expeditious disposal of 10-15 years old pending cases in High Courts and Subordinate Courts. Since introduction of Nyaya Mitra programme in 2017, a total of 39 Nyaya Mitras were engaged in the States of Assam, Bihar, Maharashtra, Odisha, Rajasthan, Tripura, Uttar Pradesh and West Bengal as per the details given under **Annexure- 'A'**. The Nyaya Mitras engaged so far have assisted the Court concerned in disposal of 6832 old cases which includes matrimonial cases, accident claim and also criminal cases. The State/UT wise details of cases disposed is at **Annexure- 'B'**.

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**Annexure- 'A'**

<b>Statement as referred to in reply to part (b) Rajya Sabha Unstarred Question No. 272 for answering on 08.12.2022 raised by SMT KANTA KARDAM, MP on Nyaya Mitra Scheme</b>							
<b>A State-wise Statement containing number of Nyaya Mitra engaged from (2017-2022)</b>							
<b>S.No</b>	<b>State</b>	<b>Year 2017-2018</b>	<b>Year 2018-2019</b>	<b>Year 2019-2020</b>	<b>Year 2020- 2021</b>	<b>Year 2021-2022</b>	<b>Total</b>
<b>1</b>	Assam	-	-	-	<b>NIL*</b>	02	02
<b>2</b>	Bihar	01	-	-		-	01
<b>3</b>	Maharashtra	-	-	03		01	04
<b>4</b>	Odisha	-	-	02		02	04
<b>5</b>	Rajasthan	04	03	02		02	11
<b>6</b>	Tripura	01	-	-		-	01
<b>7</b>	Uttar Pradesh	05	-	01		02	08
<b>8</b>	West Bengal	04	01	01		02	08
	<b>Total</b>	<b>15</b>	<b>04</b>	<b>09</b>		<b>11</b>	<b>39</b>

\*No Nyaya Mitra could be engaged during the year 2020-2021 due to closure of courts and social distancing protocols caused by Covid pandemic.

**Annexure-‘B’****Statement as referred to in reply to Part (c) of Rajya Sabha Unstarred Question No. 272 for 08.12.2022 raised by SMT KANTA KARDAM,MP on Nyaya Mitra Scheme****A State-wise Statement containing number of cases disposed by Nyaya Mitra (2017-2022)**

<b>S.No</b>	<b>State</b>	<b>No. of cases disposed (2017-2022)</b>
<b>1</b>	Assam	14
<b>2</b>	Bihar	44
<b>3</b>	Maharashtra	1163
<b>4</b>	Odisha	1786
<b>5</b>	Rajasthan	2545
<b>6</b>	Tripura	13
<b>7</b>	Uttar Pradesh	1224
<b>8</b>	West Bengal	43
	<b>Grand Total</b>	<b>6832</b>